

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## Record of Proceedings

### PETITION NO. 60/2009

Sub: Petition under Section 79 (1) (c), (f) and (k) read with Section 11 (2) of the Electricity Act, 2003.

.Date of hearing : 14.5.2009

Coram : Dr. Pramod Deo, Chairperson  
Shri R.Krishnamoorthy, Member  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

Petitioner : Shree Renuka Sugars Ltd., Belgaum

Respondents : 1. Karnataka Power Transmission Corporation Limited, Bangalore  
2. Chief Engineer, Karnataka State Load Despatch Centre, Bangalore  
3. Reliance Energy Trading Ltd. New Delhi.

Parties present : Shri Sanjay Sen, Advocate, SRSL  
Shri Deepak Biswas, Advocate, SRSL  
Shri Anand K. Ganesan, Advocate, KPTCL

Learned counsel for KPTCL requested for short adjournment to file a reply. No one was present on behalf of the other respondents. Request was granted.

2. The petition shall be re-notified on 20.5.2009.

sd/-  
(K.S.Dhingra)  
Chief (Law)